



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

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Technical Session I		
1015 – 1115	ICPs 1 to 10: The Supervision System and The Supervised Entity	~Uploadedfiles/Technical Session I - Randeep Singh Jagpal.ppt~>Presentation 1 ~Uploadedfiles/Technical Session I - Mamta Suri.ppt~>Presentation 2
Technical Session II		
1145 – 1245	ICPs 18 to 23: Prudential Requirements	~Uploadedfiles/Technical Session II - Satyan Jambunathan.ppt~>Presentation 1 ~Uploadedfiles/Technical Session II - M.Sandilya.ppt~>Presentation 2
Technical Session III		
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1445 – 1545	ICPs 14 to 16 & 24: Ongoing Supervision and Intermediaries	~Uploadedfiles/Technical Session IV - DVS Ramesh.ppt~>Presentation 1 ~Uploadedfiles/Technical session IV - G.V.RAO.ppt~>Presentation 2 ~Uploadedfiles/Technical Session IV - Sanjay Kedia.ppt~>Presentation 3 ~Uploadedfiles/Technical Session IV - N.Srinivasa Rao & S.P.Chakraborty.ppt~>Presentation 4 ~Uploadedfiles/Technical Session IV - Suresh Mathur 1.ppt~>Presentation 5 ~Uploadedfiles/Technical Session IV - Suresh Mathur 2.ppt~>Presentation 6
Technical Session V		
1615 – 1715	ICPs 25, 27 & 28: Markets & Consumers, Frauds and AML/CFT	~Uploadedfiles/Technical Session V - Kunnel Prem.ppt~>Presentation 1 ~Uploadedfiles/Technical Session V - Y.Priya Bharat.ppt~>Presentation 2